

**RE-ISSUE FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SAURASHTRA SPECIALITIES PRIVATE LIMITED**  
**OPERATING IN PAPER / PACKAGING INDUSTRY AT RAJKOT GUJARAT**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Saurashtra Specialities Private Limited CIN - U24133GJ2001PTC039805 PAN - AAFCS4927E
2.	Address of the registered office	Survey No 196 National Highway 8-B Navagam Anandpar Rajkot Gujarat 360003
3.	URL of website	<a href="https://ssplgroup.in/">https://ssplgroup.in/</a>
4.	Details of place where majority of fixed assets are located	S. No. 288/P2, Kuvadva - Wankaner Road, Village- Jiyana, Tal & Dist: Rajkot, Gujarat - 360023
5.	Installed capacity of main products/ services	1500-1700 MT per month corrugated box manufacturing
6.	Quantity and value of main products/ services sold in last financial year	Details not available
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Last audited financials available for FY 2021-22 Other details can be obtained by e-mailing on <a href="mailto:ssplirp@gmail.com">ssplirp@gmail.com</a> ;
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be obtained by e-mailing on <a href="mailto:ssplirp@gmail.com">ssplirp@gmail.com</a>
10.	Last date for receipt of expression of interest	26-09-2023
11.	Date of issue of provisional list of prospective resolution applicants	02-10-2023
12.	Last date for submission of objections to provisional list	07-10-2023
13.	Process email id to submit EOI	<a href="mailto:ssplirp@gmail.com">ssplirp@gmail.com</a>

*Note: The present publication of Form G and aforesaid timelines are subject to approval from Adjudicating Authority for extension of CIRP period.*



Rishabh Chand Lodha  
Resolution Professional  
Saurashtra Specialities Private Limited  
Registration No.: IBBI/IPA-001/IP-P01075/2017-18/11766  
Regd. Add with IBBI: E-5, Shraman Basant Vihar,  
Gandhi Nagar, Bhilwara, Rajasthan-311001  
AFA Valid Upto: 03.11.2023

Date: 11.09.2023  
Place: Bhilwara